

**Annual Training Calendar on Commercial Courts Act for 2022**  
**for the Judges, Lawyers & other Stakeholders**

Sl. No.	Topic	Target Group	No. of participants	Month
1	<p style="text-align: center;"><u>One Day Workshop</u></p> <p>i. Discussion on various provisions of The Commercial Courts Act, 2015</p> <p>ii. Mandatory Pre-Institution Mediation</p> <p>iii. Interplay between Commercial Courts Act and Arbitration &amp; Conciliation Act.</p>	<p>1. Presiding Officers of all the Commercial Courts in West Bengal</p> <p>2. Additional District &amp; Sessions Judges.</p>	40	April, 2022
2	<p>Workshop on E-filing, E-payment of Court Fees and Electronic Service of Processes through E-mail &amp; SMS</p>	<p>1. Commercial Court Staff</p> <p>2. Practicing Lawyers in Commercial Courts</p>	45	June, 2022
3	<p style="text-align: center;"><u>One Day Workshop</u></p> <p>i. Discussion on various provisions of The Commercial Courts Act, 2015</p> <p>ii. Mandatory Pre-Institution Mediation</p> <p>iii. Interplay between Commercial Courts Act and Arbitration &amp; Conciliation Act.</p>	<p>1. Presiding Officers of all the Commercial Courts in West Bengal</p> <p>2. Additional District &amp; Sessions Judges.</p>	40	November, 2022
4	<p>Workshop on E-filing, E-payment of Court Fees &amp; Electronic Service of Processes through Email &amp; SMS</p>	<p>1. Commercial Court Staff</p> <p>2. Practicing Lawyers in Commercial Courts</p>	45	December, 2022